

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

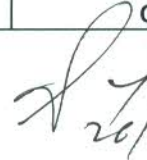
C.A.No. 46/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th February 2018, 10.30 A.M

Name of the Company	Traita Properties Pvt.Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI ALAKA PETITIONER


26/2/18

ORDER

Ld. Pr. CA on behalf of the petitioners is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)